

ITEM NO.20

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2037/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HOSHIYAR SINGH & ORS.

Respondent(s)

Date : 21-08-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Vishnu Shankar Jain, AOR

For Respondent(s)

Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Ms. Akriti Chaturvedi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on all the respondents.

Original records have not been received from the concerned
Court.

Let a reminder be issued.

List again on 14.10.2024.

SUJATA SINGH
Registrar

MG